PART II—Section 3—Sub-section (ii)

PUBLISHED BY AUTHORITY

No. 887] NEW DELHI, THURSDAY, APRIL 30, 2015/VAISAKHA 10, 1937

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<td>&quot;7(च)(क)</td>
<td>जैव-विज्ञान (बायो-साइंस) अभियंता</td>
<td>सभी परियोजनाएं</td>
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[ल.स.3-9/2014-आई.III]

मंजू पुप्पा सिंह, संयुक्त सचिव

टिप्पणी: यून नियम भारत के राजपत्र, अगस्तारण, भाग 2, खंड 3, उपखंड (ii) में अधिसूचना सं.क्र.1533(अ), तारीख 14 सितंबर, 2006 द्वारा प्रकाशित किए गए थे और निम्नानुसार पत्रकारों को संदेह किए गए थे:

1. क्र.1737(अ), तारीख 11 अगस्त, 2007;
2. क्र.3067(अ), तारीख 1 दिसंबर, 2009;
3. क्र.695(अ), तारीख 4 अप्रैल, 2011;
4. क्र.2893(अ), तारीख 13 दिसंबर, 2012;

1932 GI/2015 (1)
MINISTRY OF ENVIRONMENT AND FORESTS
NOTIFICATION
New Delhi, the 17th April, 2015

S.O.1142(E).— In exercise of the powers conferred by sub-section (1) and clause (v) of sub-section (2) of section 3 of the Environment (Protection) Act, 1986(29 of 1986) read with sub-rule(4) of rule 5 of the Environment (Protection) Rules, 1986, the Central Government hereby makes the following further amendments to the notification of the Government of India, in the Ministry of Environment and Forests number S.O.1533(E), dated the 14th September, 2006 after dispensed with the requirement of notice under clause(a) of sub-rule(3) of the said rule 5 in public interest, namely:

In the said notification, in the Schedule, after item 7(d) and the entries relating thereto, the following item and entries shall be inserted, namely:

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<td>Bio-Medical Waste Treatment</td>
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<td>Facilities</td>
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[F. No. 3-9/2014-IA.III]
MANOJ KUMAR SINGH, Jt. Secy.

Note:- The principal rules were published in the Gazette of India, Extraordinary, Part II, Section 3, Sub-section (ii) vide notification number S.O. 1533 (E), dated the 14th September, 2006 and subsequently amended as follows:-

1. S.O.1737(E) dated the 11th October, 2007
2. S.O. 3067(E) dated the 1st December, 2009
3. S.O.695(E) dated the 4th April, 2011
4. S.O.2896(E) dated the 13th December, 2012
5. S.O.674(E) dated the 13th March, 2013
6. S.O.2559(E) dated the 22nd August, 2013
7. S.O. 2731(E) dated the 9th September, 2013
8. S.O. 562(E) dated the 26th February, 2014
9. S.O.637(E) dated the 28th February, 2014
10. S.O. 1599(E) dated the 25th June, 2014
11. S.O. 2601(E) dated 7th October, 2014
12. S.O. 3252(E) dated 22nd December, 2014
13. S.O. 382(E) dated 3rd February, 2015
15. S.O. 996(E) dated 10th April, 2015.